

30.1.92
(11)

NUC 8 AVH

None for the applicant
proxy counsel for the respondent

At the request of the learned
counsel for the respondent, call on

9.3.92 (9.3.92)

Avh

30.1.92

9.3.92
(12)

SPM 8 AVH

None for the applicant
proxy counsel for respondent

At the request of the learned
counsel for the respondent, call
on 3.4.92; no further adjournment
will be given.

Avh

9.3.92

3-4-92
(13)

Mr PS Nair, ACGSC for respondents

None present for the applicant.

It appears that the applicant is not interested
in prosecuting the case. In the result, the application
is dismissed for default and non-prosecution.

avh

(AVH)

PSHM

3-4-92

f.o. issued
file closed
D. 1/1/92
PSHM
m/bow